

**BEFORE THE NATIONAL GREEN TRIBUNAL
EASTERN ZONE BENCH, KOLKATA.**

ORIGINAL APPLICATION NO. 147 OF 2024/EZ.

Youth United for Sustainable Environment Trust.

..... Applicant.

-Versus-

State of Odisha and Others. Respondents.

I N D E X

Sl.No.	Description of documents	Pages
1	Counter affidavit filed on behalf Of Opp.Party Nos.4 & 6.	1-6
2	<u>Annexure-A/6</u> True copy of Letter No.2686 / Dt.21.05.2024.	7-25
3	<u>Annexure-B/6</u> True copy of Letter No.1362/ 25.07.2024.	26-27
4	<u>Annexure-C/6</u> True copy of letter No.1446/Dt. 03.08.2024	28-29
5	<u>Annexure-D/6</u> True copy of minutes of meeting dtd.22.04.2024.	30-32
6	<u>Annexure-E/6</u> True copy of feasibility report.	33-58

Cuttack.
Dt. 26.09.2024.

By the Respondent No.6 through

hw
(Shakti Prasad Panda)
Addl.Govt.Advocate.

**BEFORE THE NATIONAL GREEN TRIBUNAL
EASTERN ZONE BENCH, KOLKATA.**

ORIGINAL APPLICATION NO. 147 OF 2024/EZ.

Youth United for Sustainable Environment Trust.

..... Applicant.

Versus

State of Odisha and Others. Respondents.

**COUNTER AFFIDAVIT FILED ON BEHALF OF
RESPONDENT NOS.4 & 6 .**

I, Subhankar Mohanty, aged about 38 years, S/o.Salilendu Narayan Mohanty, at present working as Tahasildar , Dharmasala, At/PO/P.S.- Dharmasala, Dist.- Jajpur , do hereby solemnly affirm and state as follows:-

1. That, I am working as Tahasildar, Dharmasala , hereinafter referred to as the answering respondent No.6 and as such I am competent and have been duly authorized by Respondents No.4 and to swear this affidavit on their behalf also.

2. That I have gone through the contents of the Original Application as well as the annexures appended thereto and have understood the contents thereof. I am well acquainted with the facts of the case.

3. That the applicant has filed the aforesaid original application before this Hon'ble Tribunal alleging rampant stone quarrying in Dankari Hill in particular and

Subhankar Mohanty

unscientific stone quarries in the entire District of Jajpur in general. The applicant has also further alleged that on 15.05.2024 an accident was occurred when a stone mine quarry collapsed due to which five people got trapped under the debris of the said stone quarry resulting in the death of three people. It is also further stated that the labourers were engaged in quarrying of black stone, copy of the news article dated 17.05.2024 was published in Orissa Post .

4. That this deponent is filing this affidavit in a summary manner instead of parawise reply for just effective adjudication of the case.

5. That, at the outset, the deponent denies each and every averment / assertion/ contention raised by the applicant unless the same is admitted specifically hereinafter. No averment or assertion or contention raised by the applicant should be deemed to have been admitted on the ground of non-traverse.

6. That it is humbly submitted that the OMMC Rules 2016 have been amended wherein Tahasildar and Collector of the District have been substituted with Mining Officer and Deputy Director Mines as the competent authority and controlling authority respectively.

As per the Revenue & Disaster Management Department Letter No.15325 Dt.29.04.2023, the instruction was given to transfer the sairat sources to the

Sobhanakar Mohanty

Steel & Mines Department and accordingly vide letter No.185 dtd.11.01.2024 , the Dankiari sairat souces were transferred to Deputy Director Mines by the Tahasildar, Dharmasala.

The sairat sources and minor minerals are also managed by the District Mining Office instead of the Tahasil Office and as such the District Mining Office is the competent authority .

7. That it is humbly submitted that on 16.05.2024 an early morning, a landslide was occurred at Dankari in the BSQ No.5/10 under Dharmasala Tahasil.The Dankari BSQ No.5/10 (Land Schedule : Khata No.221, Plot No.600(P), Ac.4.00 , Kissam- Pahad A.A.A., Mouza0 Dankari) was leased in favour of one Narayan Rout S/O. Hrudananda Rout of village Taranjia, P.O.- Aruha, P.S.- Dharmasala, Dist.- Jajpur for 5 years only.

Three nos of dead bodies buried under the debris were rescued from the landslide site.

8. That F.I.R. in this regard was lodged by the Mining Officer, Jajpur on 17.05.2024 along with supplementary information mentioning the unscientific method of mining about Dankari BSQ 5/10 land slide vide Letter No.2492/30.07.2024. A prohibitory order at Dankari BSQ 5/10 was also passed by the Sub-Collector, & SDM., Jajpur U/.s144 Cr.P.C.

9. That a detail enquiry report about the incident has been submitted to the Collector & District Magistrate,

Subhankar Mohanty

ki

[Red Signature]

Jajpur by the Tahasildar, Dharmasala vide Letter No.2686/ Dt.21.05.2024.

A preliminary enquiry report comprising of officials of Directorate of Minor Minerals in respect of minor mineral sources which also includes Dankari, Rahadpur in additional to other sources under Dharmalsala Tahasil in Jajpur district has been submitted vide Letter No.1362/Dt.25.07.2024 and No.1446/ Dt.03.08.2024. True copy of Letter No.2686/ Dt.21.05.2024, Letter No.1362/ 25.07.2024 and No.1446/Dt. 03.08.2024 are annexed herewith as **Annexure-A/6, B/6 & C/6.**

10. That a joint committee meeting has been conducted on 22.4.2024 in connection with O.A.No.06 of 2024/EZ in presence of officials of various Departments regarding Ranibandha and Paikarapur Minor Irrigation Projects at Rahadpur. The feasibility report in respect of Rahdpur BSQ No.06 and Rahadpur BSQ No.10 prepared by the registered RQP has been submitted to the Tahasildar, Dharmalsal. True copy of minutes of meeting held on 22.04.2024 and feasibility are annexed herewith as **Annexure-D/6 & E/6** respectively.

11. That in view of the facts stated and submissions made above regarding Ranibandha and Paikarapur Minor Irrigation Projects at Rahadpur, the prayers made in the Original application are devoid of merit, hence are liable to be rejected. Consequently, the Original Application

Subhankar Mohanty

being bereft of substances and devoid of any merit, hence liable to be dismissed.

12. That the deponent reserves the right to file further affidavit, if required by this Hon'ble Tribunal in future.

13. That the facts stated above are true to the best of my knowledge and based upon official records available.

VERIFICATION

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I, Subhankar Mohanty, aged about 38 years, S/o.Salilendu Narayan Mohanty, at present working as Tahasildar, Dharmasala, At/PO/P.S.-Dharmasala, Dist.-Jajpur, do hereby verify that the contents of the above affidavit are true and correct to the best of my knowledge as derived from official records and that nothing material has been concealed there from.

Verified at Cuttack on this the th day of September, 2024.

Cuttack.

Dt. 26.09.2024.

Subhankar Mohanty
VERIFICANT.

**Tahasildar
Dharmasala**


AMBIKA PRASAD RAY
NOTARY, CUTTACK TOWN
REGD. NO-ON-58/2004

AFFIDAVIT.

I, Subhankar Mohanty, aged about 38 years, S/o.Salilendu Narayan Mohanty, at present working as Tahasildar, Dharmasala, At/PO/P.S.-Dharmasala, Dist.-Jajpur, do hereby solemnly affirm and state as follows:-

1. That, I am the respondent No.6 in this Original application and have been duly authorized by Respondents No.4 to swear this affidavit on his behalf also .
2. That the facts stated above are true to the best of my knowledge and based on official records.

Identified by:

Shankar Prasad
Addl.Govt.Advocate.

Subhankar Mohanty
Deponent.

**Tahasildar
Dharmasala**

Subhankar Mohanty

The above named deponent being identified by *S.P. Panda* Adv. solemnly affirms and states before me that the contents of this affidavit are true to the best of his knowledge and belief.

AMM
26.09.24

AMBIKA PRASAD RAY
NOTARY, CUTTACK TOWN
Regd. No.-ON-56/2004





Letter No.2686

Dt.21.05.2024

To

The Collector & D.M
Jajpur.

Sub:- Detail report on the death of some persons in the Dankari Quarry Area

Ref :- Your office letter no 5289 dt 16-05-2024

Sir,

With reference to the subject cited above, I am to intimate you that on Dt.16-05-2024 early morning, a landslide occurred at Dankari in the BSQ No. 5/10 under Dharmasala Tahasil. The 3rd Battalion NDRF, Cuttack, Fire personnel, Mining Officer, Dy. Director of Mines, IIC, Jenapur, SDPO & other police personnel, Asst. Labour Officer & Revenue Officials were present during the rescue operation. The rescue operation continued from Dt.16-05-2024 to Dt.19-05-2024.

Three nos. of dead bodies buried under the debris were rescued. The dead bodies were identified by their relatives in presence of the Asst. Labour Officer & Dy. Director of Mines, Jajpur. Labour Insurance could not be produced by the Lessee. The details of the deceased are mentioned below:

1. Jagabandhu Majhi S/o Laxminathi Majhi, At-Bhamini, Pujariguda, Bhamini Umarkote, Dist-Nabarangapur
2. Nalla Umapathi S/o Nalla Divakar, Indira Colony, Ichhapuram, Tulasigam, Srikakullam, Andhra Pradesh
3. Suresh Gaud S/o Dhanasiram Gaud, At-Singisari, CTC Jholla, PO- Singisari, Dist-Nabarangapur

One Chain Mounted Excavator was also buried under the debris which could be recovered partly. The photos of detail of the machine and its insurance are enclosed.

The Dankari in the BSQ No. 5/10 (Land Schedule: Khata No.221, Plot No.600(P), Ac 4.00, Kisam-Pahad A.A.A, Mouza-Dankari) was leased in favour of Sri Narayan Rout S/o Hrudananda Rout of Vill. Taranjia, Po-Aruha, Ps-Dharmasala, Dist-Jajpur. The lease deed agreement was executed between the Government of Odisha represented through the Tahasildar, Dharmasala and Narayan Rout on Dt.21st day of June 2023 for term of 5 years.

The landslide site was also enquired by R.I, Dankari, Revenue Supervisor, Additional Tahasildar of Dharmasala Tahasil. (Report Enclosed)

A scientific team by the police inspected the site and enquired on this matter. A drone survey of the site was also conducted by the Mining Officer for assessment. An FIR in this regard has been lodged by the Mining Officer, Jajpur. Prohibitory order at Dankari BSQ 5/10 was also passed by the Sub-Collector & SDM, Jajpur U/s-144 CrPC.

True Copy Attested


Tahasildar
Dharmasala



The following observations are found at the site of Landslide:

1. There was rain just previous day of the incident.
2. Use of one Tripod Mounted DTH(Down-The-Hole) long hole drilling machine. Multiple drill deep holes of diameter approx. 5 inches were marked at the site.
3. A road found atop the quarry (Landslide) edge where there was mark of movement of heavy machineries like Chain Mounted Excavator
4. There was almost vertical escarpment of rock at quarry site without maintenance of proper slope & bench ratio.
5. The area was fragile due to multiple cracks.

Different photos of the sites and findings are enclosed for reference.

Further enquiry to ascertain the cause of landslide at Dankari BSQ 5/10 can be possible by scientific investigation through a technical team.

This is for favour of your kind information and necessary action.

Yours faithfully,

Tahasildar, Dharmasala

**Tahasildar
Dharmasala**

Memo No: 2687 /Dt.21.05.2024

Copy submitted to the IIC Jenapur/ Mining Officer/Dy. Director of Mines, Jajpur for information and necessary action.

Tahasildar, Dharmasala

**Tahasildar
Dharmasala**

Memo No: 2688 / Dt.21.05.2024

Copy submitted to the Superintendent of Police, Jajpur for kind information and necessary action.

Tahasildar, Dharmasala

**Tahasildar
Dharmasala**

True Copy Attested

**Tahasildar
Dharmasala**



Dt.21.05.2024

REPORT ON LANDSLIDE & DEATH CASES AT DANKARI QUARRY AREA

Ref: Office Order No.2607/ Dt.16.05.2024

On Dt.16-05-2024 early morning, a landslide occurred at Dankari in the BSQ No. 5/10 under Dharmasala Tahasil. The 3rd Battalion NDRF, Cuttack, Fire personnel, Mining Officer, Dy. Director of Mines, police personnel, Asst. Labour Officer & Revenue Officials were present during the rescue operation.

Rescue operation continued for 04 days. 03 nos. of dead bodies buried under the debris were rescued. The dead bodies were identified by their relatives in presence of the Asst. Labour Officer & Dy. Director of Mines, Jajpur. Labour Insurance could not be produced by the Lessee. The details of the deceased are mentioned below:

1. Jagabandhu Majhi S/o Laxminath Majhi, At-Bhamini, Pujariguda, Bhamini Umarkote, Dist-Nabarangapur
2. Nalla Umaphathi S/o Nalla Divakar, Indira Colony, Ichhapuram, Tulasigam, Srikakullam, Andhra Pradesh
3. Suresh Gaud S/o Dhanasiram Gaud, At-Singisari, CTC Jholla, PO- Singisari, Dist-Nabarangapur

One Chain Mounted Excavator was also buried under the debris which could be recovered partly.

There was rain just previous day of the incident. One Tripod Mounted DTH(Down-The-Hole) long hole drilling machine was found at the site which was seized by the Mining Officer and handed over to the IIC, Jenapur. Multiple drill deep holes of diameter approx. 5 inches were found on the rock at the site.

A road opened at the top of the quarry (Landslide) edge where there are marks of movement of heavy machineries like Chain Mounted Excavator which made the spot fragile. Proper slope & bench ratio also not maintained at the quarry site. Further enquiry can be possible after going through details of the Mining Plan by the Mining Officials.

Revenue Inspector, Dankari
Circle, Dharmasala Tahasil
Revenue Inspector
Dankari Circle

Revenue Supervisor
Dharmasala Tahasil

Revenue Supervisor
Dharmasala Tahasil

Additional Tahasildar
Dharmasala Tahasil

Additional Tahasildar
Dharmasala

True Copy Attested

Tahasildar
Dharmasala

< X >



GPS Map
Camera Lite

Q2GR+XQ4, Dankari, Odisha 755023, India

Latitude
20.7781239°

Longitude
86.03957572°

Local 12:23:54 PM
GMT 06:53:54 AM

Altitude 106 meters
Friday, 17.05.2024

Note : Dankari accident

Joint Inspection by the Revenue Officials, Mining Officer & NDRF Staff

True Copy Attested

Tahasildar
Dharmasala



GPS Map
Camera Lite

Quarry Road, Dankari, Odisha 755023, India

Latitude
20.77736537°

Longitude
86.03889201°

Local 12:17:06 PM
GMT 06:47:06 AM

Altitude 60 meters
Thursday, 16.05.2024

Note : Dankari accident

True Copy Attested

Tahasildar
Dharmasala

(Handwritten signatures)

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Dead body recovered near the Tripod mounted DTH(Down-The-Hole) Long Hole Drilling Machine

True Copy Attested

Tahasildar
Dharmasala

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[Handwritten signature]

[Handwritten mark]

[Handwritten mark]

[Handwritten signature]

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True Copy Attested

Tahasildar
Dharmasala

[Handwritten signature]

[Handwritten mark]

[Handwritten mark]

[Handwritten mark]



GPS Map
Camera Lite

Q2GR+XQ4, Dankari, Odisha 755023, India

Latitude
20.77806383°

Longitude
86.0395864°

Local 12:21:12 PM
GMT 06:51:12 AM

Altitude 106 meters
Friday, 17.05.2024

Note : Dankari accident

Tripod mounted DTH(Down-The-Hole) Long Hole Drilling Machine

True Copy Attested

Takasildar
Dharmasala

(Handwritten signatures)

15



GPS Map
Camera Lite

Q2GR+XQ4, Dankari, Odisha 755023, India

Latitude
20.7781239°

Local 12:23:54 PM
GMT 06:53:54 AM

Note : Dankari accident

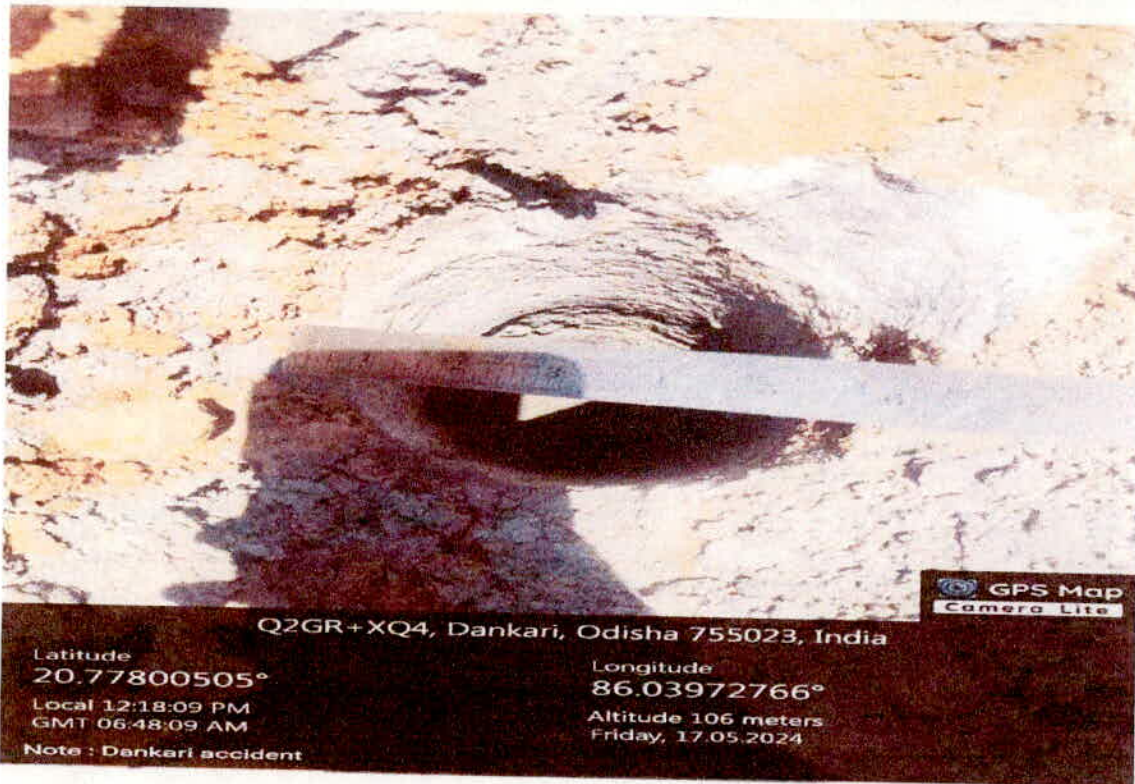
Longitude
86.03957572°
Altitude 106 meters
Friday, 17.05.2024

Tripod mounted DTH(Down-The-Hole) Long Hole Drilling Machine

True Copy Attested

Tahasildar
Dharmasala

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Multiple Drill holes of diameter around 5 Inches each

True Copy Attested






Tahasildar
Dharmasala

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Joint Inspection by the Revenue Officials, Mining Officer & NDRF Staff.

Q2GR+XQ4, Dankari, Odisha 755023, India

Latitude
20.77809796°

Local 12:22:25 PM
GMT 06:52:25 AM

Note : Dankari accident

Longitude
86.03959056°

Altitude 106 meters
Friday, 17.05.2024

GPS Map
Camera Lite

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Tahasildar
Dharmasala

Joint Inspection by the Revenue Officials, Mining Officer & NDRF Staff.

[Handwritten signatures and initials]

X

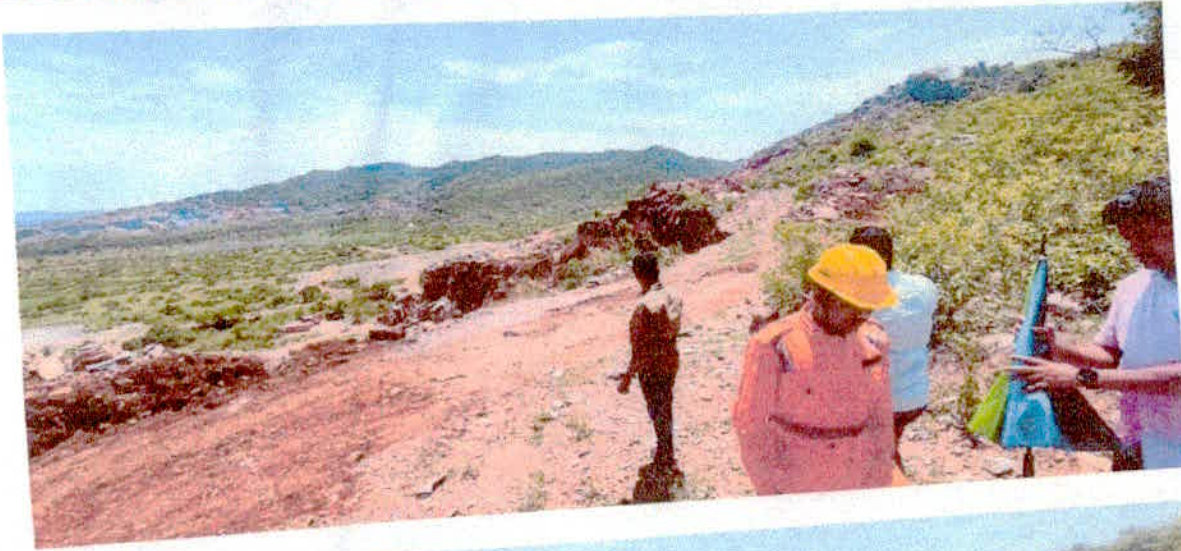
A Road atop the quarry (Landslide) edge where there is mark of movement of Chain Mounted Excavator



True Copy Attested

Tahasildar
Dharmasala

-181



GPS Map
Camera Lite

Q2GR+XQ4, Dankari, Odisha 755023, India

Latitude
20.77812°

Longitude
86.03985782°

Local 12:33:32 PM
GMT 07:03:32 AM

Altitude 106 meters
Friday, 17.05.2024

Note : Dankari accident

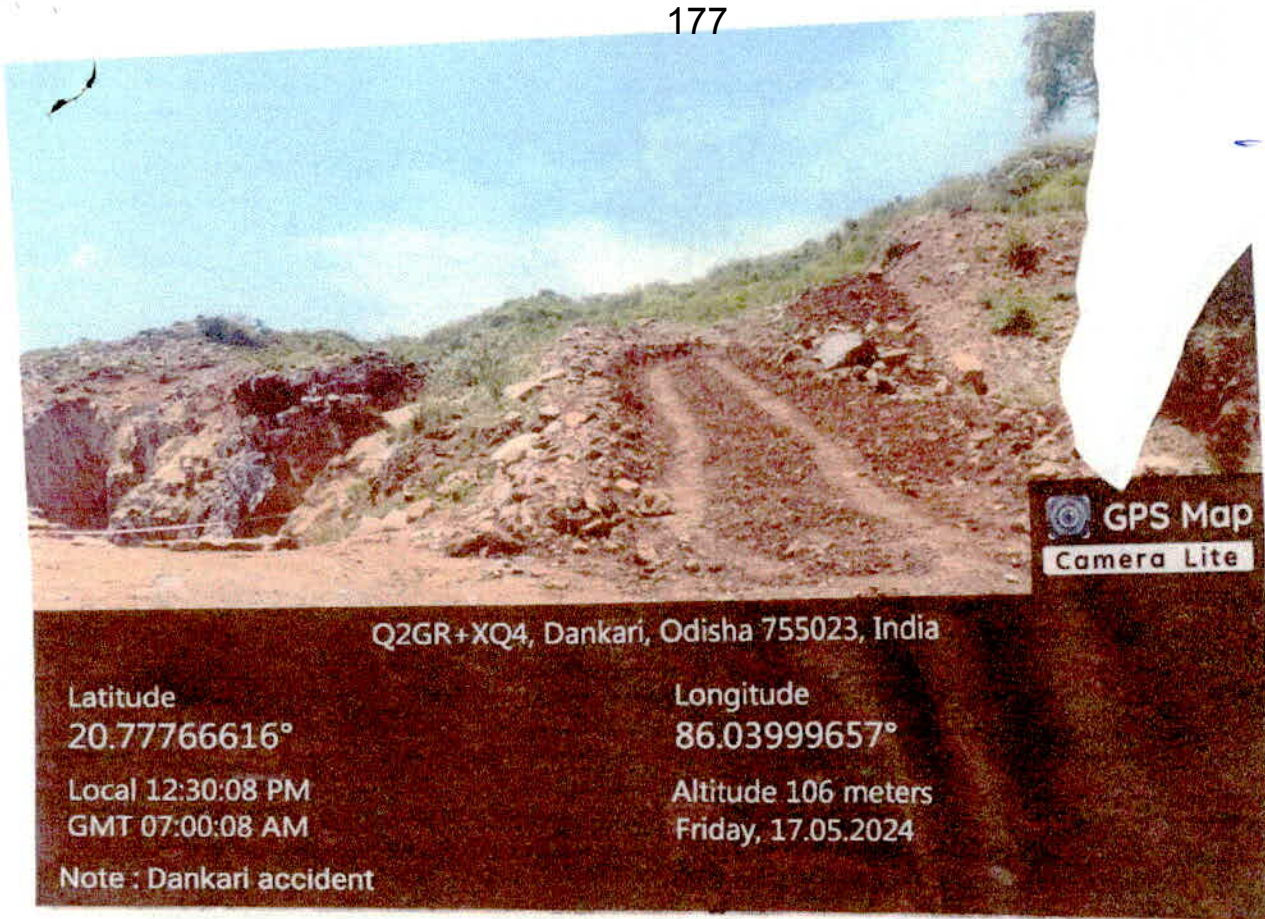
A Road atop the quarry edge and mark of movement of Chain Mounted Excavator found

True Copy Attested

Tahasildar
Dharmasala

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- 20 -



A Road atop the quarry edge and mark of movement of Chain Mounted Excavator found

True Copy Attested

Tanasildar
Dharmasala

(Handwritten signatures)

- X -



GPS Map
Camera Lite

Quarry Road, Dankari, Odisha 755023, India

Latitude
20.77730925°

Longitude
86.0388275°

Local 12:57:20 PM
GMT 07:27:20 AM

Altitude 60 meters
Sunday, 19.05.2024

Note : Redcross fund to Lakshinath Maji

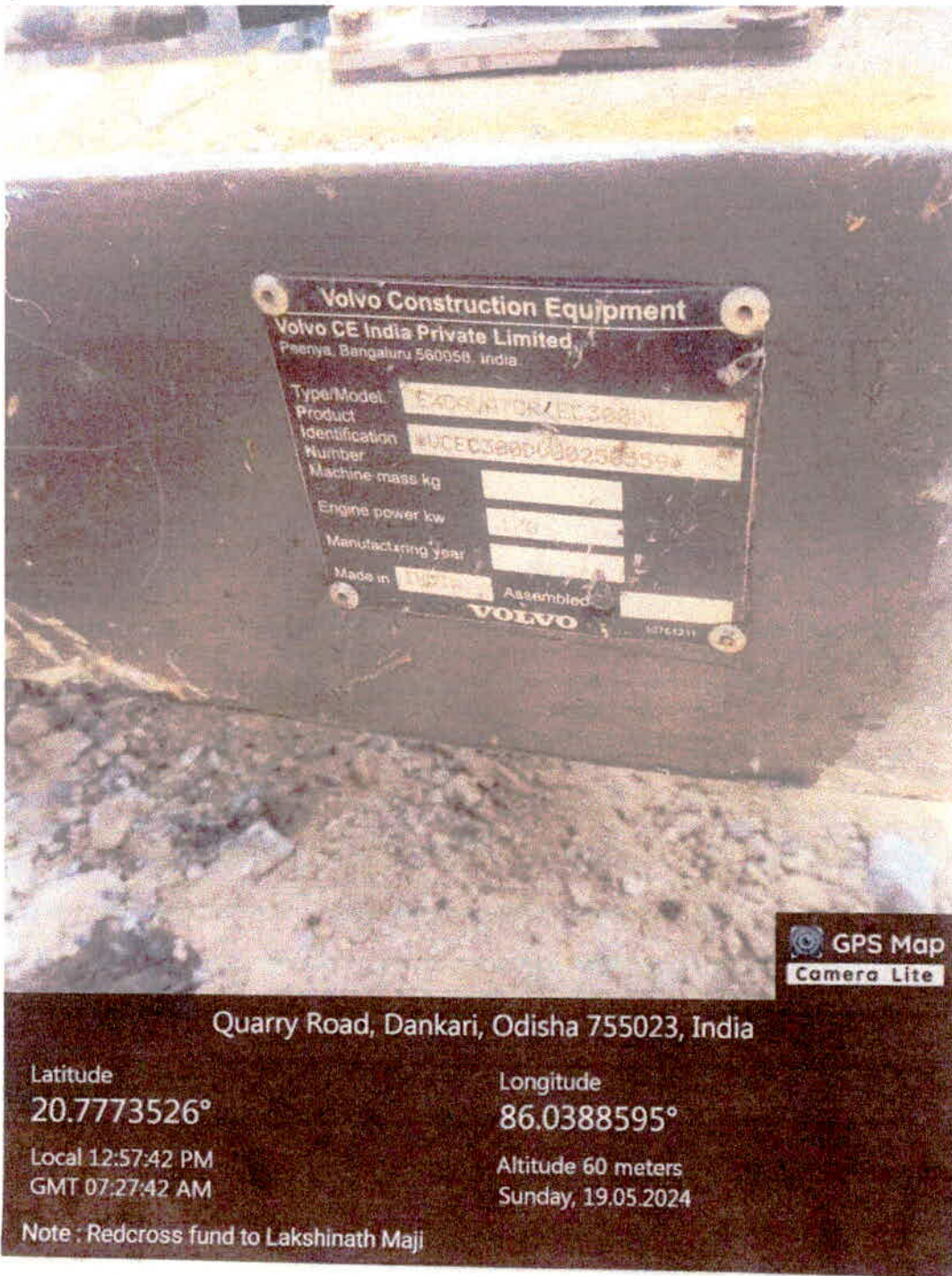
Chain Mounted Excavator Recovered from debris at the landslide site in Broken Condition

True Copy Attested

**Tahasildar
Dharmasala**

(Handwritten signatures)

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Details of the Chain Mounted Excavator Recovered from Debris at the landslide site

True Copy Attested

Tahasildar
Dharmasala

[Handwritten signatures]



CONTRACTOR'S PLANT AND MACHINERY INSURANCE POLICY (FLOATER BASIS)

Insured's Name	: SRI SAI BALAJI CONSTRUCTIONS		
Customer ID	: POB4382186		Issuing Office Details
Address	: C/NADACHANA, CHADEIDHARA PO PURUNA BOULAMALA, DIST JAJPUR CHHATIA, ODISHA, 754023		Office Code
			: CUTTACK BRANCH -II (550303) (550303)
Phone No	: XXXXXX8310	Address	: NEAR NISHAMANI SURYA VIHAR, LINK ROAD STAX REGD AAACN4165 CST178, 753012
E-mail/Fax	: kesabrou123@gmail.com, /	Phone No	: 06712367471
PAN No	:	E-mail/Fax	: nia.550303@newindia.co.in /
GSTIN/UIN	: NA / NA	S.Tax Regn. No	: AAACN4165CST178
		GSTIN	: 21AAACN4165C222
		SAC	: 997137 (Other property insurance services)

Policy Details			
Policy Number	: 55030344246500000007	Business Source Code	
Period of Insurance	: From: 15/05/2024 12:00:01 AM To: 14/05/2025 11:59:59 PM	Dev.Off. level/Broker/Corp. Agent	: BIJAY KUMAR MAHALI - (BA7830459)
Date of Proposal	: 15-May-24	Agent/Bancassurance/CPS C User	: Mrs SAGARIKA ROUT (NIAAG00098728) SAGARIKA ROUT (SI00162650)
Prev. Policy no.	:	Phone No	: 7008791191 / 9438842988
Client Type	: Non-Corporate	E-mail/Fax	: kesabrou123@gmail.com, / /

Financier(s) Details	
Sl. No.	Name of the Financiers
1	HDFC BANK LTD.

Premium	GST	Total	Receipt No. & Date
36,063	6,492	42,555	55030381240000000449 - 14/05/24

Location of Operation	
Locations (For Floater Policy)	
Risk 1--> WITHIN ODISHA, WITHIN ODISHA, WITHIN ODISHA, 755023, ODISHA, JAJPUR	

Specification Of Insured Items								
Item No.	Quantity	Description of Items (Type, Manufacture, Capacity)	Year of Manufacture	Sum Insured (In ₹)	Escalation(%)	Excess due to AOG Perils	Excess due to Other than AOG Perils	Excess for Boom Section
1	1	Machine Description: VOLVO CRAWLER EXCAVATOR MODEL NO. EC300DL HSN NO. 84295200 SL NO. VCEC300DV0025055 9ENGINE SL NO. 12573041, Name of the manufacturer: VOLVO, Machine Serial Number: NA	2024	10797000	NA	107970	107970	20% of claim amount subject to minimum of ₹25000/-

Total Sum Insured	₹ 10797000
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Sl. No.	Add on Covers Opted	Indemnity Limits Opted	Excess
1	THIRD PARTY LIABILITY	1000000	Policy Excess
2	EXPRESS FREIGHT (EXCLUDING AIR FREIGHT), HOLIDAY RATES OF WAGES ETC	NA	Policy Excess
3	AIR FREIGHT	NA	5 % of Air Freight
4	ADDITIONAL CUSTOMS DUTY	NA	5 % of Additional duty
	SURROUNDING PROPERTY	NA	Policy Excess

Signature Not Verified
Digitally signed by DHIRAJ KUMAR Date: 2024.05.14 17:43:41 IST

Policy No. : 55030344246500000007 Document generated by 30155 at 14/05/2024 17:43:41 Hours.
Regd. & Head Office: New India Assurance Bldg., 87 M.G. Road, Fort, Mumbai - 400 001, TOLL FREE No. 1 800 209 1000

True Copy Attached

Tahasildar Dharmasala



24/181

NEW INDIA ASSURANCE CO. LTD.
Government of India Undertaking



6	CLEARANCE AND REMOVAL OF DEBRIS	NA	Policy Excess
Terrorism Excess		0.5 % of Total Sum Insured subject to minimum of ₹ 1,00,000/- for each and every claim	
Terrorism Covered		Terrorism Premium	
NO		0	
Risk Serial No.		Earth Quake Cover	
1		YES	
Risk Serial No.		STFI Cover	
1		YES	

ENDORSEMENTS ATTACHED TO & FORMING PART OF THE POLICY		
Sl. No.	Endorsement Number	Endorsement Title
0	ABC	Agreed Bank Clause
	ENG 003	Exclusion of terrorism damage

Premium and GST Details

	Rate of Tax	Amount in INR
Premium		₹ 36,063
SGST	9	3246
CGST	9	3246
IGST	0	0

In witness whereof the undersigned being duly authorised by the Insurers and on behalf of the Insurers has (have) hereunder set his (their) hand(s) on this 14th day of May, 2024.

For and on behalf of
The New India Assurance Company
Limited

Date of Issue: 14/05/2024

Duly Constituted Attorneys



We hereby declare that though our aggregate turnover in any preceding financial year from 2017-18 onwards is more than the aggregate turnover notified under sub-rule (4) of rule 48, we are not required to prepare an invoice in terms of the provisions of the said sub-rule.

Tax Invoice No : 55030324P0000656

IRDA Registration Number: 190
NIA PAN NUMBER: AACN4165C

True Copy Attested

Tahasildar
Dharmasala



COLLECTION RECEIPT CUM ADJUSTMENT VOUCHER

Issuing Office : CUTTACK BRANCH -II (550303) (550303)
 Address : NEAR NISHAMANI
 SURYA VIHAR, LINK ROAD
 STAX REGD AAACN4165 CST178,763012
 CUTTACK
 Insured Pan Number :
 Phone : 06712367471
 Email : nia.550303@newindia.co.in
 Fax :
 Collection Number : 55030381240000000449
 Collection Date : 14/05/2024
 Business Source Code : 1D7830459
 PAN No of Payer :

Received with thanks from SRI SAI BALAJI CONSTRUCTIONS

The amount received/Adjusted is towards -			
Policy No.	A/C Description	Amount ₹	Sub A/C Code
55030344246500000007	Bank-550303	42555.00	BA00008579-550303-9100

Total = ₹ 42555.00

Your Payment/Adjustment Details are as under -

Mode	Amount ₹	Cheque No.	Cheque Date	Drawee Bank	Drawee Branch	Reference No.	Scroll/BG/A PD Balance
Cash	42555.00	N.A.	N.A.	N.A.	N.A.	5503032410002130	N.A.

Total = ₹ 42555.00

Utilization details of the Collected Amount :

Premium	GST	Stamp Duty	Excess Amount
36063.00	6492.00	0.00	0
SI no.	Agency Code	Agency Name	Department Code
1	NIAAG0098728	SAGARIKA ROUT	44

For The New India Assurance Company Limited
Revenue Stamp

Date of Issue: 14/05/2024

Cashier's Initial

Authorized Signatory

Note -

- Please note the Policy Number, Collection Number and date in all future correspondence.
- NIA shall not be liable for any claim arising out of sales made during the period between the due date and date of payment of the installment if the premium paid has been exhausted by turnover declarations/if there is insufficient premium balance.

We hereby declare that though our aggregate turnover in any preceding financial year from 2017-18 onwards is more than the aggregate turnover notified under sub-rule (4) of rule 48, we are not required to prepare an invoice in terms of the provisions of the said sub-rule.

Tax Invoice No : 55030324P0000656

IRDA Registration Number: 190 NIA PAN NUMBER: AAACN4165C

True Copy Attested

Signature Not Verified
 Digitally signed by Dhruva KUMAR Date: 2024.05.14 17:43:44 +05'30'

Tahasildar
Dharmasala

Policy No. : 55030344246500000007 Document generated by 30155 at 14/05/2024 17:43:41 Hours
 Regd. & Head Office: New India Assurance Bldg., 87 M.G. Road, Fort, Mumbai - 400 001. TOLL FREE No. 1 800 209 1415.

By Email

GOVERNMENT OF ODISHA
STEEL & MINES DEPARTMENT
DIRECTORATE OF MINOR MINERALS
Block No.06, Ground floor, Lokseva Bhawan, Bhubaneswar-751001
(e-mail:dirmms-rev@gov.in)

File No. DOMM-DMM-MISC-0166-2024 1362

Date: 25/07/2024

From

Shri K. Sudarshan Chakravarty, IAS
Director, Minor Minerals,

To

The Collector, Jajpur
The DDM, Jajpur

Sub: Report on preliminary enquiry in respect of Minor Mineral Sources in Jajpur district.

Sir,

In inviting a reference to the subject cited above, I am to say that, a Team comprising officials of Directorate of Minor Minerals had visited Minor Mineral Sources in Dharmasala Tahasil of Jajpur district on on dt.17.07.2024 to dt.18.07.2024 to inquire on allegation of illegal and excess mining.

The Team has submitted its preliminary enquiry report and report of the Team is attached herewith for taking further appropriate action and to submit compliance report thereof to this Directorate as well as Steel and Mines Department.

This may please be treated as "Urgent".

Encl : As above

Yours faithfully,

Director, Minor Minerals

Memo No. 1362

Date 25/07/2024

Copy forwarded to MC-3 Section, Steel and Mines Department for information and necessary action.

Director, Minor Minerals

True Copy Attested

Tahasildar
Dharmasala



By Email
25.07.24
M.O (Vc)
for necessary
action immediately

~~X7~~

To,

The Director Minor Minerals, Odisha

Sub:-Report on preliminary enquiry in respect of Minor Mineral Sources in Jajpur district.

Ref:-DOMM-No.1257/16.07.2024

Sir,

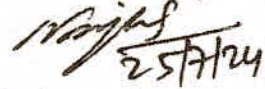
With reference to the subject cited above, I am here with submitting the report of the preliminary enquiring conducted on 17/07/2024 to 18/07/2024 on the allegation of Sri Himanshu Sekhar Sahoo, Hon'ble MLA, Dhramasala, in respect of Minor Mineral Sources in Jajpur district.

It is favour of your kind information and necessary action.

Enclosure

As above

Yours faithfully



Jt. Director (Tech-Gen.)
Joint Director
Minor Minerals, Odisha
Steel & Mines Department

Pls submit copy of this
report to
collector Jajpur &
ASAC/Jajpur

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Tahasildar
Dharmasala

GOVERNMENT OF ODISHA
STEEL & MINES DEPARTMENT
DIRECTORATE OF MINOR MINERALS
Block No.06, Ground floor, Lokseva Bhawan, Bhubaneswar-751001
(e-mail:dirmms-rev@gov.in)

File No. DOMM-DMM-MISC-0182-2024 1446

Date: 03/08/2024

From

Sri K. Sudarshan Chakravarthy, IAS
Director, Minor Minerals

To

The DDM, Jajpur.

Sub: Site Visit report to ascertain the cause of landslide in Dankari BSQ 5/10.

Sir,

In inviting a reference to the subject cited above, I am to say that, a Team comprising officials of Directorate of Minor Minerals had visited Minor Mineral Sources of Jajpur district on on dt.17.07.2024 to dt.18.07.2024 to conduct enquiry to ascertain the cause of landslide in Dankari BSQ 5/10.

Now Sri N.N. Singhdeo, Joint Director (Tech Geology) and Sri T.B. Munda, Deputy Director (Tech-Geology) has submitted the report of Site Visit to Dankari BSQ 5/10 Quarry and report is attached herewith for taking further appropriate action and to submit compliance report thereof to this Directorate as well as Steel and Mines Department.

This may please be treated as "Urgent".

Encl : As above.

Yours Sincerely,

Director, Minor Minerals

Memo No. 1447

Date 03/08/2024

Copy forwarded to MC-3 Section, Steel and Mines Department/ Mining Officer, Jajpur for information and necessary action.

Director, Minor Minerals

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Dharmasala



REPORT OF SITE VISIT TO DANKARI BSQ 5/10 QUARRY.

As per instruction of Director of Minor Mineral based upon the request of DDM, Jajpur Circle, it was instructed (margin order of DOMM on the letter of DDM, Jajpur) to the team visiting Jajpur, to also conduct an on-the spot assessment to ascertain the cause of land slide.

As informed by DDM, Jajpur, a landslide occurred on Dt- 16/05/2024 morning inside Dankari Black Stone Quarry (BSQ) -5/10 (Khata No-221, Plot No- 600(P), Area- 4 acre) leased out in favour of lessee Shri Narayan Rout, S/O Hrudananda Rout, At- Taranjia, Po- Aruha, Dist. Jajpur.

The technical team visiting Jajpur, visited the site on Dt. 18/07/2024. It was noticed at the quarry site that mining activities were stopped. The depth of the quarry from the ground level appears to be buried and levelled. The quarry has its wall section exposed upto 20 meters vertically along the hill side.

During Mining of the quarry the lessee has not followed statutory benching pattern of excavation necessary in quarry operation. The prescribed safety area as per Mining Plan is also not maintained. The precaution required while mining of the stone was not taken.


The Mining operation has also exceeded beyond the granted area, resulting in excess and illegal mining.

Beside use of high explosive was carried out which is evident from the presence of DTH hole with 5 inch diameter which is certainly not prescribed as mean of developing the minable portion in the bench.

A haul road was located above the over burden of the quarry where traces of heavy vehicle movement has taken place.

There was a rain fall in the previous night, which was not taken into consideration while operating in the mine.

Hence the landslide/mishap on the date 16/05/2024 was avoidable had the all the precautions and regulations been followed scrupulously. Action as per Rule should be taken by the DDM/MO Jajpur, to fix responsibility and to initiate legal action against the lessee.


25/7/24
Sri N.N. Singhdeo


25/7/24
Sri T.B. Munda

Joint Director (Tech Geology) Deputy Director (Tech Geology)

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Tahasildar
Dharmasala



PROCEEDING OF THE COMMITTEE CONSTITUTED IN ORIGINAL APPLICATION NO. 06/2024/EZ (BABULI JENA AND OTHERS-VRS-STATE OF ODISHA & OTHERS) HELD ON 19.04.2024 IN THE OFFICE CHAMBER OF ADDL. DISTRICT MAGISTRATE (REV), JAJPUR FOR FILING OF AFFIDAVIT

In pursuance of the Hon'ble NGT (EZ) in OA No. 06/2024 the committee visited the site of Rahadpur Stone Quarry of Satya Multiplex Pvt. Ltd. on dated 21.02.2024 and decided to hold a meeting with the DFO, Cuttack, S.E, Minor Irrigation, Jajpur to finalize the report. Accordingly, a committee meeting was convened on 19.04.2024 under Chairmanship of the Addl. District Magistrate (Rev), Jajpur. The following members were present.

1. Sr. Scientist, SPCB
2. S.E., Minor Irrigation, Jajpur
3. A.C.F., Cuttack present on Virtual Mode
4. Deputy Director Mines, Jajpur
5. Sr. Scientist, SEIAA present on virtual mode.

In the last meeting held on 27.02.2024, the following points about the case in Hon'ble NGT, EZ was discussed. The quarry namely Rahadpur BSQ (Ac.6.00) is situated in Rahadpur Cluster area in village Rahadpur under Dharmasala Tahasil of Jajpur District, Odisha. The environmental clearance to the quarry was granted on 02.06.2022 in favour of Satya Multiplex Pvt. Ltd. and obtained valid consent to operate from the State Pollution Control Board, Odisha. The lease holder Sri Jagdish Chandra Sahoo entered into an agreement with the Tahasildar, Dharmasala on 10.08.2022. During visit of the committee, it was found that the boundary pillars of the quarry were intact. The quarry was not in operation on the day of visit. Hence, the Air Quality Monitoring could not be conducted. There was no transport operation in the quarry area during the visit. Also, no movement and parking of vehicle and machineries in the quarry area. One mobile tanker was present for sprinkling of water to surface the road dust and few plantations exist around the mining area. No residential habitation exists within 200 mtrs of the quarry area. Further, in the plaint one point complain was, the proximity of the quarry to the MIP projects, Paikarapur & Ranibandha. In eye estimate, the two minor irrigation projects were situated beyond 200 mtrs. from the quarry area but the catchment area of irrigation project is adjacent to approach road which is close to quarry area. Regarding over extraction, one assessment was done by the Tahasildar, Dharmasala in the month of March, 2023, which revealed that, there was no excess mining.

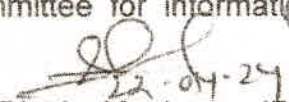
Further, in the present meeting the point on the impact of the quarry on the two minor irrigation projects situated in the nearby area was discussed. From the field visit and

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[Handwritten signatures]


Memo No. 1142 / Date. 22-04-2024

Copy forwarded to all members of the Committee for information and necessary action.


22-04-24
Addl. District Magistrate (Rev),
Jajpur

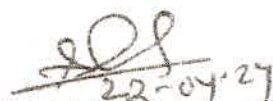
Memo No. 1143 / Date. 22-04-2024

Copy submitted to the Collector, Jajpur for favour of kind information and necessary action.


22-04-24
Addl. District Magistrate (Rev),
Jajpur


Memo No. 1144 / Date. 22-04-2024

Copy submitted to S.E, Minor Irrigation, Jajpur for favour of kind information and necessary action.


22-04-24
Addl. District Magistrate (Rev),
Jajpur


Memo No. 1145 / Date. 22-04-2024

Copy submitted to the A.C.F., Cuttack for favour of kind information and necessary action.


22-04-24
Addl. District Magistrate (Rev),
Jajpur

Memo No. 1146 / Date. 22-04-2024

Copy submitted to the Tahasildar, Dharmasala for information and necessary action.


22-04-24
Addl. District Magistrate (Rev),
Jajpur

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Tahasildar
Dharmasala



Ref:- WCS/18/22-23

Date – 14.05.2022

To

The Tahasildar, Dharmasala

Jajpur.

Sub – Submission of one (1) copy feasibility report in respect of Rahadpur BSQ No-6 of Tahasildar, Dharmasala over an area of 7.00 acre or 2.83 ha. in village Rahadpur under Dharmasala Tahasil of Jajpur district, Odisha

Ref: Your office letter No.1829, Dt.11.05.2022.

Dear Sir,

We are submitting one copy of feasibility report in respect of Rahadpur BSQ No-6 of Tahasildar, Dharmasala Dist.-Jajpur over an area of 7.00 acre or 2.83 ha. in village Rahadpur under Dharmasala Tahasil of Jajpur district, Odisha.

This is for favour of your kind consideration and necessary approval.

Thanking You

Yours faithfully


Pradeept Mohapatra

RQP/OD/020/2015
Pradeept Mohapatra
RQP/OD/020/2015

Encl:- One (1) copy of feasibility report.

True Copy Attested


Tahasildar
Dharmasala

FEASIBILITY STUDY REPORT

In respect of

RAHADPUR BSQ NO.6

OVER 7.00 ACRES OR 2.83 Ha. IN VILLAGE RAHADPUR UNDER
DHARMASALA TAHASIL OF JAJPUR DISTRICT, ODISHA

Prepared By

SRI PRADEEPT MOHAPATRA, MSc in Geology, RQP

RQP No:- RQP/OD/020/2015

WORLD CONSULTANCY SERVICES

Plot No -766, Konark Centre Office Premises,

Beside NH- 16,2nd Floor,

Telengapentha, Cuttack - 754001

Email id:pmohapatra_07@yahoo.com

Phone No: 9438149715

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*Tahasildar
Dharmasala*

CONTENTS

SL. NO	CHAPTER	DESCRIPTION	PAGE NO
1	I	Introduction	1
2	II	General	2-5
3	III	Geology	6-9
4	IV	Conclusion	10



Pradeept Mohapatra

RQP/OD/020/2015

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Tahasildar
Dharmasala

**FEASIBILITY STUDY REPORT ON RAHADPUR BSQ NO.6 OVER AN AREA OF
7.00ACRES OR 2.83 HECTARES IN VILLAGE RAHADPUR UNDER DHARMASALA
TAHASIL OF JAJPUR DISTRICT.**

CHAPTER-I

1.0. INTRODUCTION

The quarry area over 7.00Acres (2.83Ha.) under reference is located in village Rahadpur, under Dharmasala Tahasil in Jajpur district of Odisha. The area under reference is featured in the Survey of India Topo-sheet no. F45U1 and bounded between the latitudes of 20°45' 47.62"N to 20°45' 53.09"N and longitudes of 86°01' 25.93"E to 86°01' 32.47"E.

Tahasildar, Dharmasala wanted to evaluate the technical feasibility of Rahadpur BSQ no-6 as the lease is in close proximity to the Paikerapur MIP. Accordingly, a letter was issued by Tahasildar Vide No. 1829 dated 11.05.2022 to My World Consultancy Services pvt limited (WCS) to carry out a feasibility study of the area.

During the field visit by WCS, the Revenue inspector was present. Boundary demarcation was done in presence of Revenue inspector and the co-ordinates and levels of the area was recorded with handheld GPS at the time of fixation for boundary description of the area. The co-ordinates of boundary corner points are shown in the Surface Geological Plan (Plate No.3).

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Dharmasala

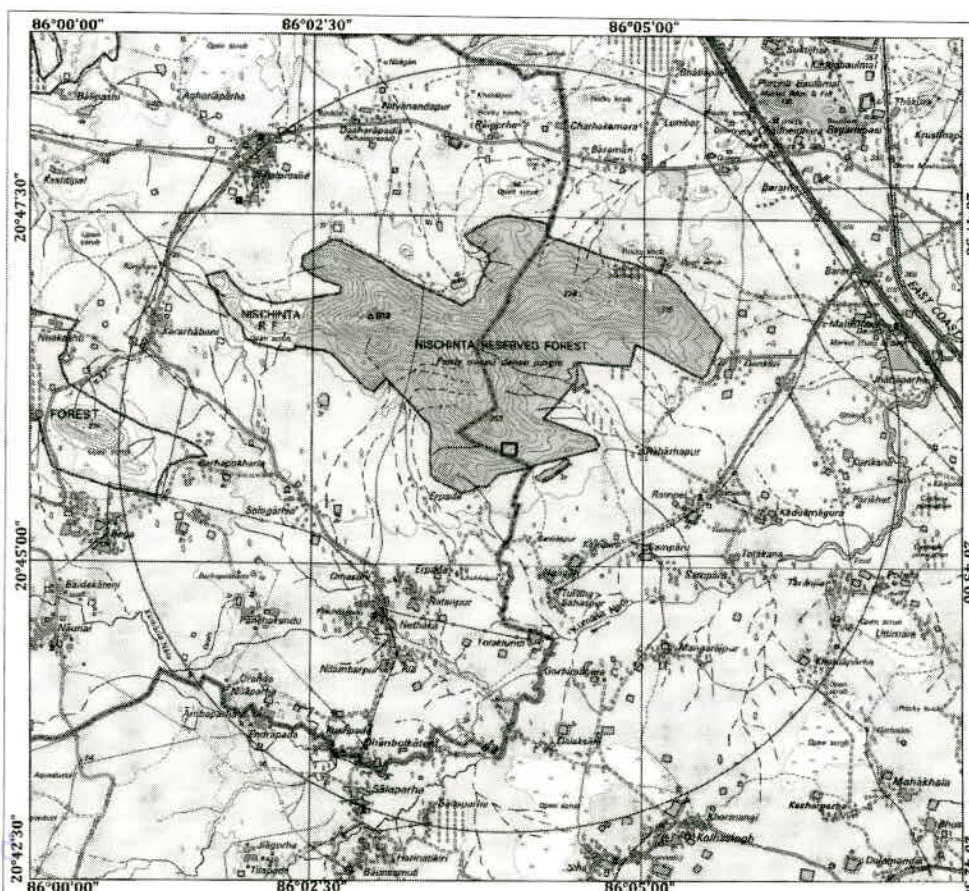
FEASIBILITY STUDY REPORT ON RAHADPUR BSQ NO.6 OVER AN AREA OF 7.00ACRES OR 2.83 HECTARES IN VILLAGE RAHADPUR UNDER DHARMASALA TAHASIL OF JAJPUR DISTRICT.

CHAPTER-II

General:

(i) Location of the Area:

The proposed lease area is bounded by latitude 20°45' 47.62"N – 20°45' 53.09"N and longitude 86°01' 25.93"E – 86°01' 32.47"E & It is a part of Rahadpur Mouza and the area covered in the Survey of India Topo-sheet No. F 45 U 1. The location of the area is shown in key plan.



REFER TOPO SHEET NO - F 45 U1	PLATE NO -1
RAHADPUR BSQ NO - 6	
Over and area of 7.00Ac or 2.83Ha in Rahadpur Village Under Dharmasala Tahasil of Rayagada District, Odisha.	
Applicant - Tahasildar Dharmasala	
KEY PLAN	
scale - 1:50000	Date of Survey:-01.07.2022
Certified that this plan is up to date & correct to the best of my knowledge.	
My World Consultancy Services Plot No-766, Konark Centre (Office Premises) 1st Floor Bhubane (Pin-751001)	Pradhept Mohapatra RQP/OD/020/2015

- INDEX**
- M.L BOUNDARY
 - 5 KM BUFFER

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Tahasildar Dharmasala

Rahadpur BSQ No-6
over 7.00Ac./ 2.83 Hect. in Village - Rahadpur.

Pradhept Mohapatra
Pradhept Mohapatra,
RQP/OD/020/2015.

FEASIBILITY STUDY REPORT ON RAHADPUR BSQ NO.6 OVER AN AREA OF 7.00ACRES OR 2.83 HECTARES IN VILLAGE RAHADPUR UNDER DHARMASALA TAHASIL OF JAJPUR DISTRICT.

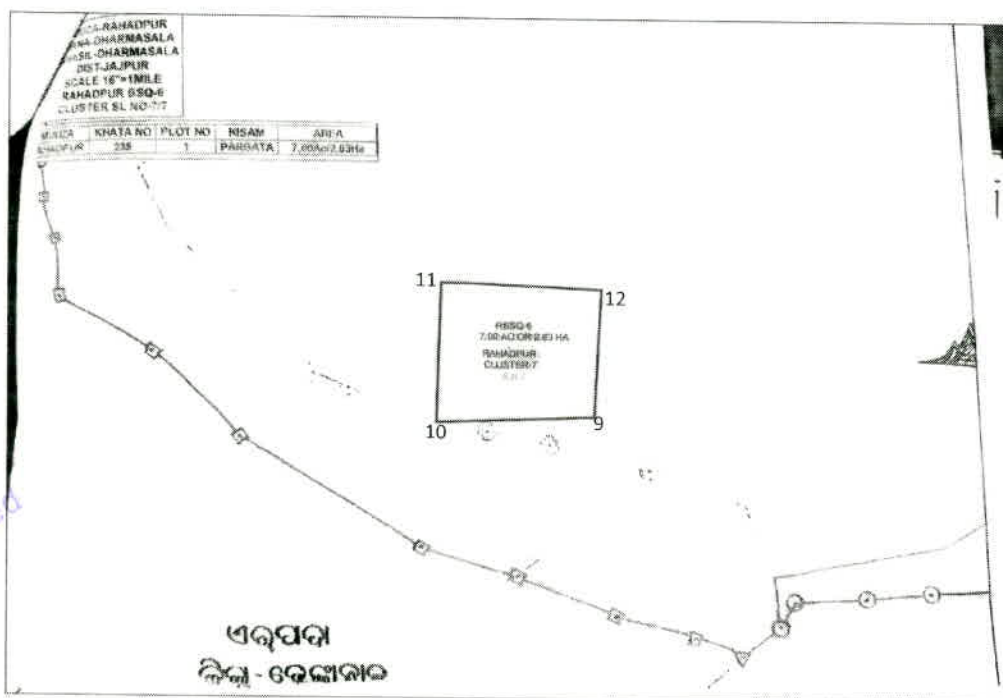
(ii) Land Schedule:

The proposed Rahadpur BSQ-6 is 7.00 Acres or 2.83 Hectares bearing Khata No. - 235, Plot No. - 1(p). The lease area is a Government waste land (Pahad Kissam) and total lease hold area is covered with soil & stone.

(iii) Boundary Description of the Lease area.

The pillar co-ordinates given below are calculated by geo-referencing based on the field survey by hand held GPS as shown by the representative of the competent authority.

Lease map showing the area of Rahadpur BSQ-6:



GPS Boundary Co-ordinates		
Pillar No. (as per	Latitude	Longitude
9	20°45' 47.81"N	86°01' 32.00"E
10	20°45' 47.62"N	86°01' 25.93"E
11	20°45' 53.09"N	86°01' 26.33"E
12	20°45' 52.62"N	86°01' 32.47"E

**FEASIBILITY STUDY REPORT ON RAHADPUR BSQ NO.6 OVER AN AREA OF
7.00ACRES OR 2.83 HECTARES IN VILLAGE RAHADPUR UNDER DHARMASALA
TAHASIL OF JAJPUR DISTRICT.**

(iv) Project details:

Lease area can be accessed from NH- 53 at a distance of 5.6km. The Lease area is about 1.53km from Rahadpur Village. The lease area is about 56km away from the state capital Bhubaneswar. There is no existence of public road or railway line within the lease area. Public transport buses and private buses are running through the NH- 53. Most of the commercial transportation is done through road networks. The nearby market is at Doulatapur located at a distance of 5.07km from the lease area. Telecommunication facilities have vastly improved with the advent of mobile phones. The District Headquarter is running at Jajpur town.

SI No	Particulars	
1	Nearest Village	Rahadpur-1.53Km
2	Tahasil	Dharmasala
3	District	Jajpur
4	State	Odisha
5	Toposheet No	F45U1
6	Latitude	20°45' 47.62"N to 20°45' 53.09"N
7	Longitude	86°01' 25.93"E E to 86°01' 32.47"E
8	Elevation	Highest RL-176 & Lowest RL-131
9	Nearest NH	NH-53- 5.6 Km
10	Nearest Railway Line	Mahisara railway Line-6Km
11	Archaeological site	Langudi Buddhist Archeological site-18.00 Km
12	Nearest Sanctuary / National park/ Eco sensitive zone	Kapilash Wildlife Sanctury-16.32 Km
13	Nearest Major city	Jajpur-33 Km
14	Nearest Minor Irrigation Project	Guljarnagar Patana is about 8.9km
15	Nearest River	Brahmani River 10.1km

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Rahadpur BSQ No-6
over 7.00Ac./ 2.83 Hect. in Village - Rahadpur.

4

**Tahasildar
Dharmasala**

Pradeept Mohapatra,
RQP/OD/020/2015.

X

FEASIBILITY STUDY REPORT ON RAHADPUR BSQ NO.6 OVER AN AREA OF 7.00ACRES OR 2.83 HECTARES IN VILLAGE RAHADPUR UNDER DHARMASALA TAHASIL OF JAJPUR DISTRICT.

Google map showing the features within 10km radius:



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[Handwritten Signature]
 Tahasildar
 Dharmasala

**FEASIBILITY STUDY REPORT ON RAHADPUR BSQ NO.6 OVER AN AREA OF
7.00ACRES OR 2.83 HECTARES IN VILLAGE RAHADPUR UNDER DHARMASALA
TAHASIL OF JAJPUR DISTRICT.**

CHAPTER-III

3.0 Geology:

(i) Regional Geology:

Geologically the district can be broadly divided into four sectors. The northwestern and southwestern hilly areas comprise the meta-sediments of Gorumahisani Group and Eastern Ghat Supergroup with basic and ultramafic intrusions. The laterite covers the central and northwestern part of the district. The horizontally disposed Quaternary sediments occupy the southeast, east and northern part of the district. The Eastern Ghat Supergroup consists of quartz-feldspar-garnet-sillimanite \pm graphite schist/gneiss, garnetiferous quartzite, calcsilicate and charnockites. All these rocks have undergone intensive migmatization. The Gorumahisani Group comprises banded hematite/magnetite quartzite, banded hematite jasper, banded chert, quartzite, ferruginous shale, fuchsite quartzite, conglomerate, gritty quartzite, ortho quartzite. These are associated with metavolcanics, pyroxinite and chromiferous ultramafics. Granite and granophyres are intrusive into these rocks. The meta-sedimentaries and ultramafics have undergone intensive lateritization and the thickness varies from 5m to 15m. These rocks are overlain by Quaternary sediments of sub-recent to recent period. These sediments constitute transported laterite at the base, sandy clay with kankar, black clay and present flood plain deposits consisting of coarse to fine sand. The metasediments of Eastern Ghat Supergroup have undergone polyphase deformation. The axis of first generation of folds is represented by NE-SW trend; the second generation is represented by NW-SE trend and the youngest one by the N-S trend. The axial planes of these folds are highly sheared and faulted. The Gorumahisani Group of meta-sediments has undergone three phases of deformation. The first and second generation of folds are co-axial and trend in N700E-S700W direction. The second generation of folds is of open type and plunges towards west. These folds are cross folded along N-S axis and are represented by broad warps.

(ii) Local Geology:

Granite exposed in this lease area comes under above stratigraphic horizon. This rock is

Rahadpur BSQ No-6
over 7.00Ac./ 2.83 Hect. in Village - Rahadpur.

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**FEASIBILITY STUDY REPORT ON RAHADPUR BSQ NO.6 OVER AN AREA OF
7.00ACRES OR 2.83 HECTARES IN VILLAGE RAHADPUR UNDER DHARMASALA
TAHASIL OF JAJPUR DISTRICT.**


affected by closed spaced joints and fractures of irregular nature. Because of this above nature the rock is not found suitable for decorative & dimension stone and may be used as building stone/road metal. The lease area is covered with hard massive granitic rock overlain by soil. An attempt has been made to map the litho unit at different elevations through reconnaissance survey to prepare a broad geological plan of the lease area.


3.1 Reserve (Method of estimation of reserve)

- (i) The reserve of road metal in the leasehold area been calculated by cross sectional area method.
- (ii) The cross sectional area of each section have been calculated and multiplied with the length of influence of the respective section to achieve the volume of rock mass in Cu.m.
- (iii) The Geological reserves have been calculated under proved & probable category for road metal. Whereas mineable reserve has been calculated upto the ultimate pit limit, which has been proposed up to the probable zone excluding 7.5m safety zone.
- (iv) The top most RL of the lease area is 176 mRL and the lowest RL is 131 mRL and from field survey it is found that there are three existing quarries present in the lease area. The lowest RL of the existing quarry is 131mRL. Hence, proved limit of the lease area has been considered as 131 mRL. Further 6m below the prove limit has been considered as probable limit that is 125 mRL.
- (v) As there is weathered/waste/unused rock fragments present in the quarry lease area, 20% of RoM will be removed and will be treated as waste. However 80% of RoM is the ore expected. Detail calculation has been shown in the table.
- (vi) For the reserve assessment, 3 no. of cross-section along G1-G1', G2-G2' and G-G3' have been drawn based on the field observation & the lease area observation. Leaving space for mining benches mineable reserve has been calculated.

Rahadpur BSQ No-6
over 7.00Ac./ 2.83 Hect. in Village - Rahadpur.

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Pradeept Mohapatra,
RQP/OD/020/2015.

**FEASIBILITY STUDY REPORT ON RAHADPUR BSQ NO.6 OVER AN AREA OF
7.00ACRES OR 2.83 HECTARES IN VILLAGE RAHADPUR UNDER DHARMASALA
TAHASIL OF JAJPUR DISTRICT.**

Details of both geological & mineable reserve calculations are given below:

GEOLOGICAL RESOURCE								
SECTION CONSIDERED	X-SECTIONAL AREA	LOI IN mtr	X-SECTIONAL AREA OF SOIL IN Sqm	VOLUME OF SOIL IN CUM.	TOTAL VOLUME IN CUM.	80% USABLE ROCK	20% WASTE	RESERVE CATEGORY
a	b	c	d	e = c x d	f = b x c	g = f x 0.80	h = f x 0.20	i
G1-G1'	3457	60	300	18000	207420	165936	41484	PROVED
	955	60	0	0	57300	45840	11460	PROBABLE
SUB TOTAL				18000	264720	211776	52944	
G2-G2'	2412	50	260	13000	120600	96480	24120	PROVED
	950	50	0	0	47500	38000	9500	PROBABLE
SUB TOTAL				13000	168100	134480	33620	
G3-G3'	1391	75	68	5100	104325	83460	20865	PROVED
	852	75	0	0	63900	51120	12780	PROBABLE
SUB TOTAL				5100	168225	134580	33645	
GRAND TOTAL				36100	601045	480836	120209	

MINEABLE RESERVE

The mineable reserve has been estimated in similar manner as geological reserve and excluding safety zone barrier of 7.5m all along the lease boundary and blockage under Ultimate Limit.

Table - 2

MINEABLE RESERVE								
SECTION CONSIDERED	X-SECTIONAL AREA	LOI IN mtr	X-SECTIONAL AREA OF SOIL IN Sqm	VOLUME OF SOIL IN CUM.	TOTAL VOLUME IN CUM.	80% USABLE ROCK	20% WASTE	RESERVE CATEGORY
a	b	c	d	e = c x d	f = b x c	g = f x 0.80	h = f x 0.20	i
G1-G1'	2301	51	270	13770	117351	93881	23470	PROVED
	539	51	0	0	27489	21991	5498	PROBABLE
SUB TOTAL				13770	144840	115872	28968	
G2-G2'	1830	50	230	11500	91500	73200	18300	PROVED
	634	50	0	0	31700	25360	6340	PROBABLE
SUB TOTAL				11500	123200	98560	24640	
G3-G3'	994	67	15	1005	66598	53278	13320	PROVED
	648	67	0	0	43416	34733	8683	PROBABLE
SUB TOTAL				1005	110014	88011	22003	
GRAND TOTAL				26275	378054	302443	75611	

Rahadpur BSQ No-6
over 7.00Ac./ 2.83 Hect. in Village - Rahadpur.

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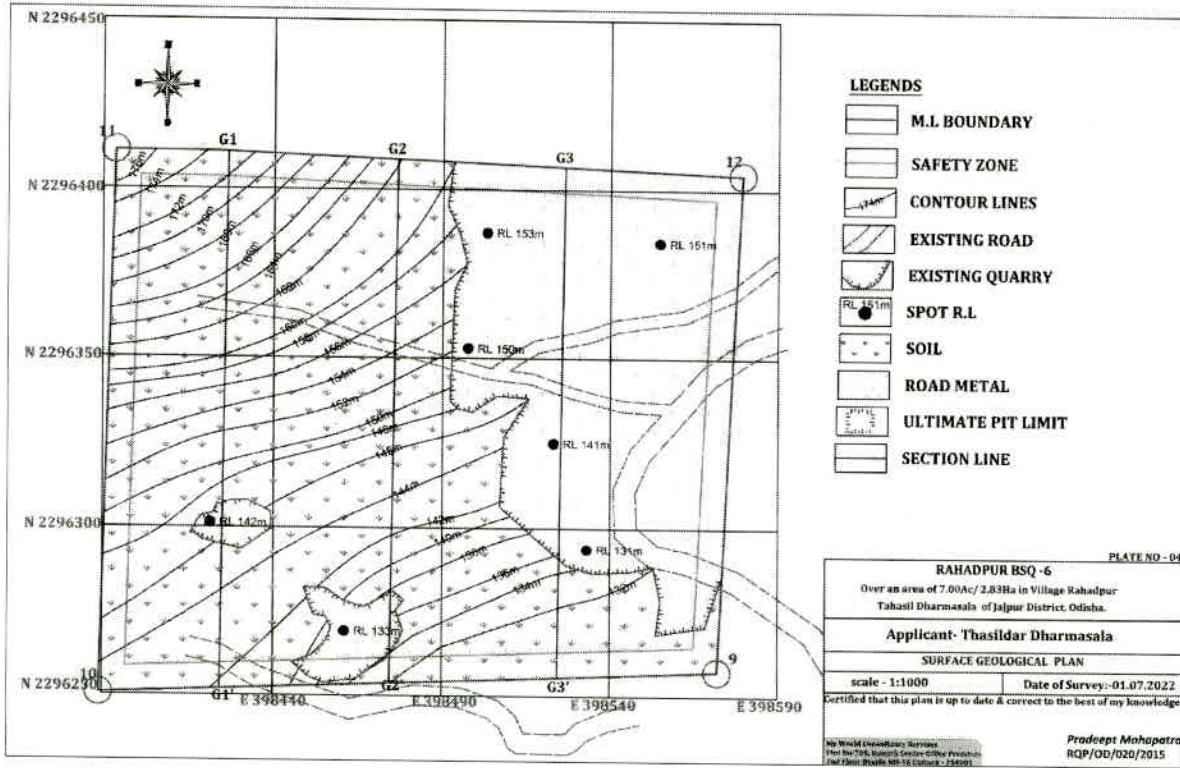
Tahasildar
Dharmasala

Pradeept Mohapatra,
RQP/OD/020/2015.

6/11

FEASIBILITY STUDY REPORT ON RAHADPUR BSQ NO.6 OVER AN AREA OF 7.00ACRES OR 2.83 HECTARES IN VILLAGE RAHADPUR UNDER DHARMASALA TAHASIL OF JAJPUR DISTRICT.

Plan showing the all existing features of Surface Geological Plan:



True Copy Attested
[Signature]
 Thasildar
 Dharmasala

c 45

**FEASIBILITY STUDY REPORT ON RAHADPUR BSQ NO.6 OVER AN AREA OF
7.00ACRES OR 2.83 HECTARES IN VILLAGE RAHADPUR UNDER DHARMASALA
TAHASIL OF JAJPUR DISTRICT.**

CHAPTER-IV

4.0 Conclusion:

Rahadpur BSQ-6 is located at a distance of 520m from the Paikerapur MIP and 1.53 km from the nearest habitat. Mineable reserve is 302443cum has been established considering the safety zone of 7.5m from the lease boundary and material blocked under UPL. As the Paikerapur MIP is more than 500m from the project area, the project has no adverse impact on the Paikerapur MIP.

The Project will bring economic benefits to the state by way of royalty on the mineral excavated and dispatched. It provides employment to the people residing in vicinity directly or indirectly. The mine management will also help nearby villages by providing aid to school, conducting medical and social awareness camps, helping in formation of self-help groups, etc. Thus the project is viable and will bring about socio-economic improvement of the area and will prove beneficial to the area.

True Copy Attested


Tahasildar
Dharmasala



Ref:- WCS/19/22-23

Date – 14.05.2022

To

The Tahasildar, Dharmasala

Jajpur.

Sub – Submission of one (1) copy feasibility report in respect of Rahadpur BSQ No-10 of Tahasildar, Dharmasala over an area of 7.00 acre or 2.83 ha. in village Rahadpur under Dharmasala Tahasil of Jajpur district, Odisha

Ref: Your office letter No.1829, Dt.11.05.2022.


Dear Sir,

We are submitting one copy of feasibility report in respect of Rahadpur BSQ No-10 of Tahasildar, Dharmasala Dist.-Jajpur over an area of 7.00 acre or 2.83 ha. in village Rahadpur under Dharmasala Tahasil of Jajpur district, Odisha.

This is for favour of your kind consideration and necessary approval.

Thanking You

Yours faithfully


Pradeept Mohapatra

RQP/OD/020/2015
Pradeept Mohapatra
RQP/OD/020/2015

Encl:- One (1) copy of feasibility report.

True Copy Attested


Tahasildar
Dharmasala

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FEASIBILITY STUDY REPORT

In respect of

RAHADPUR BSQ NO.10

OVER 7.00 ACRES OR 2.83 Ha. IN VILLAGE RAHADPUR UNDER
DHARMASALA TAHASIL OF JAJPUR DISTRICT, ODISHA

Prepared By

SRI PRADEEPT MOHAPATRA, MSc in Geology, RQP

RQP No:- RQP/OD/020/2015

WORLD CONSULTANCY SERVICES

Plot No -766, Konark Centre Office Premises,

Beside NH- 16,2nd Floor,

Telengapentha, Cuttack – 754001

Email id:pmohapatra_07@yahoo.com

Phone No: 9438149715

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**Tahsildar
Dharmasala**

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Dharmasala

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**FEASIBILITY STUDY REPORT ON RAHADPUR BSQ NO.10 OVER AN AREA OF
7.00ACRES OR 2.83 HECTARES IN VILLAGE RAHADPUR UNDER DHARMASALA
TAHASIL OF JAJPUR DISTRICT.**

CHAPTER-I

1.0. INTRODUCTION

The quarry area over 7.00Acres (2.83Ha.) under reference is located in village Rahadpur, under Dharmasala Tahasil in Jajpur district of Odisha. The area under reference is featured in the Survey of India Topo-sheet no. F45U1 and bounded between the latitudes of 20°45' 57.49"N to 20°46' 5.61"N and longitudes of 86°01' 32.31"E to 86°01' 38.35"E. Tahasildar, Dharmasala wanted to evaluate the technical feasibility of Rahadpur BSQ no-10 as the lease is in close proximity to the Paikerapur MIP. Accordingly, a letter was issued by Tahasildar Vide No. 1829 dated 11.05.2022 to My World Consultancy Services pvt limited (WCS) to carry out a feasibility study of the area.

During the field visit by WCS, the Revenue inspector was present. Boundary demarcation was done in presence of Revenue inspector and the co-ordinates and levels of the area was recorded with handheld GPS at the time of fixation for boundary description of the area. The co-ordinates of boundary corner points are shown in the Surface Geological Plan (Plate No.3).

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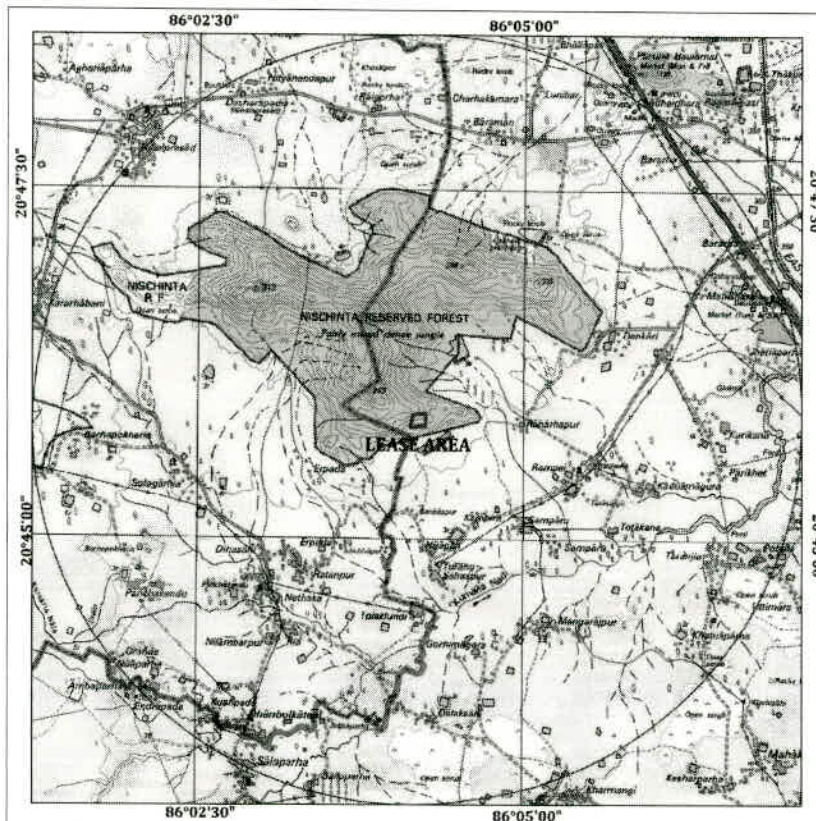
FEASIBILITY STUDY REPORT ON RAHADPUR BSQ NO.10 OVER AN AREA OF 7.00ACRES OR 2.83 HECTARES IN VILLAGE RAHADPUR UNDER DHARMASALA TAHASIL OF JAJPUR DISTRICT.

CHAPTER-II

General:

(i) Location of the Area:



The proposed lease area is bounded by latitude 20°45' 57.49"N to 20°46' 5.61"N and longitudes of 86°01' 32.31"E to 86°01' 38.35"E & It is a part of Rahadpur Mouza and the area covered in the Survey of India Topo-sheet No. F 45 U 1. The location of the area is shown in key plan.



Refer Toposheet No - F 45 U 1

PLATE NO -1

INDEX

-  LEASE AREA
-  5 KM BUFFER

RAHADPUR BSQ NO - 10
Over an area of 7.00Ac Ha in Rahadpur Village Under Dharmasala Tahasil of Jajpur District, Odisha.

Applicant - Tahasildar Dharmasala

KEY PLAN

scale - 1:50000

Date of Survey:-01.07.2022

Certified that this plan is up to date & correct to the best of my knowledge.

My World Consultancy Services
Plot No-766, Komark Centre Office Premises
1st Floor, Boudha NH-14, Cuttack - 754001

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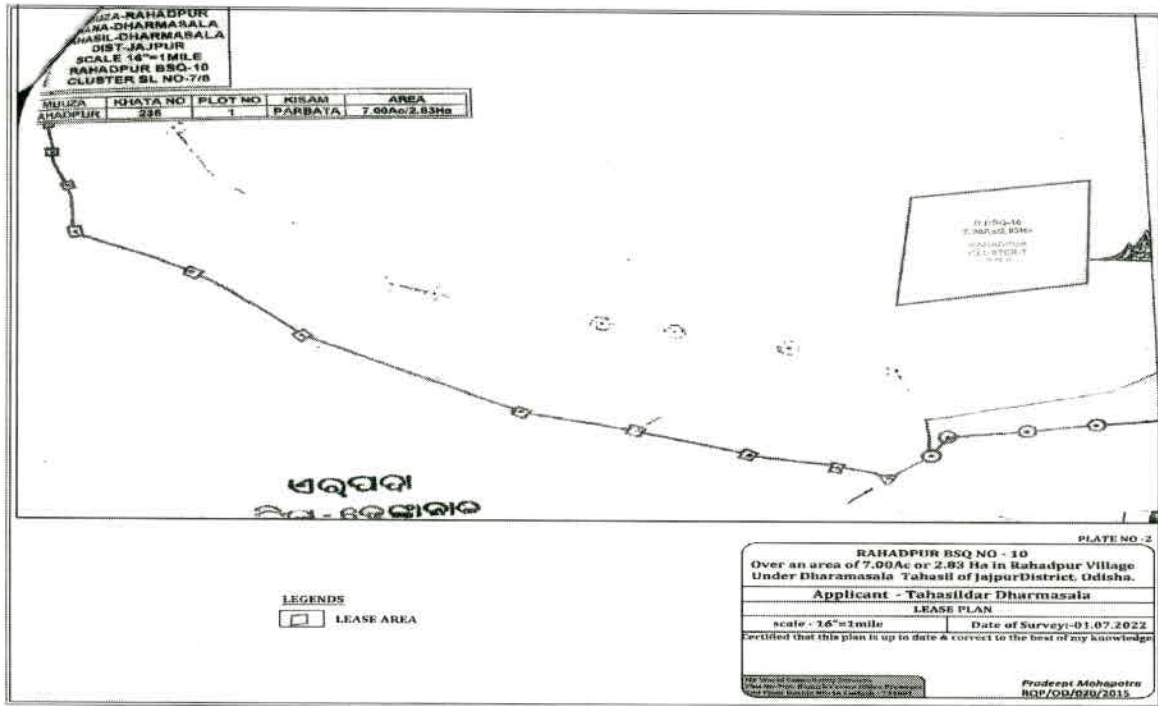
(ii) Land Schedule:

The proposed Rahadpur BSQ-10 is 7.00 Acres or 2.83 Hectares bearing Khata No. - 235, Plot No. - 1(p). The lease area is a Government waste land (Pahad Kissam) and total lease hold area is covered with stone.

(iii) Boundary Description of the Lease area.

The pillar co-ordinates given below are calculated by geo-referencing based on the field survey by hand held GPS as shown by the representative of the competent authority.

Lease map showing the area of Rahadpur BSQ-10:



GPS Boundary Co-ordinates

Pillar No.	Latitude	Longitude
1	20°46'05.61"N	86°01'33.69"E
2	20°46'04.61"N	86°01'38.35"E
3	20°45'57.49"N	86°01'37.22" E
4	20°45'58.88"N	86°01'32.31" E

Rahadpur BSQ No-10
over 7.00Ac./ 2.83 Hect. in Village - Rahadpur.

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7.00ACRES OR 2.83 HECTARES IN VILLAGE RAHADPUR UNDER DHARMASALA
TAHASIL OF JAJPUR DISTRICT.**

(iv) Project details:

Lease area can be accessed from NH- 53 at a distance of 5.38km. The Lease area is about 1.41km from Rahadpur Village. The lease area is about 55.8km away from the state capital Bhubaneswar. There is no existence of public road or railway line within the lease area. Public transport buses and private buses are running through the NH- 53. Most of the commercial transportation is done through road networks. The nearby market is at Doulatapur located at a distance of 4.99km from the lease area. Telecommunication facilities have vastly improved with the advent of mobile phones. The District Headquarter is running at Jajpur town.

Sl No	Particulars	
1	Nearest Village	Rahadpur-1.43Km
2	Tahasil	Dharmasala
3	District	Jajpur
4	State	Odisha
5	Toposheet No	F45U1
6	Latitude	20°45' 57.49"N to 20°46' 5.61"N
7	Longitude	86°01' 32.31"E to 86°01' 38.35"E
8	Elevation	Highest RL-164 & Lowest RL-126
9	Nearest NH	NH-53- 5.58 Km
10	Nearest Railway Line	Mahisara railway Line-5.70Km
11	Archaeological site	Langudi Buddhist Archeological site- 17.84 Km
12	Nearest Sanctuary / National park/ Eco sensitive zone	Kapilash Wildlife Sanctuary-16.65 Km
13	Nearest Major city	Jajpur-32.79 Km
14	Nearest Minor Irrigation Project	Guljarnagar Patana is about 8.95 km
15	Nearest River	Brahmani River 9.87km

Rahadpur BSQ No-10
over 7.00Ac./ 2.83 Hect. in Village - Rahadpur.

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FEASIBILITY STUDY REPORT ON RAHADPUR BSQ NO.10 OVER AN AREA OF 7.00ACRES OR 2.83 HECTARES IN VILLAGE RAHADPUR UNDER DHARMASALA TAHASIL OF JAJPUR DISTRICT.

Google map showing the features within 10km radius:



Rahadpur BSQ No-10
over 7.00Ac./ 2.83 Hect. in Village - Rahadpur.

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CHAPTER-III

3.0 Geology:

(i) Regional Geology:

Geologically the district can be broadly divided into four sectors. The northwestern and southwestern hilly areas comprise the meta-sediments of Gorumahisani Group and Eastern Ghat Supergroup with basic and ultramafic intrusions. The laterite covers the central and northwestern part of the district. The horizontally disposed Quaternary sediments occupy the southeast, east and northern part of the district. The Eastern Ghat Supergroup consists of quartz-feldspar-garnet-sillimanite \pm graphite schist/gneiss, garnetiferous quartzite, calcsilicate and charnockites. All these rocks have undergone intensive migmatization. The Gorumahisani Group comprises banded hematite/magnetite quartzite, banded hematite jasper, banded chert, quartzite, ferruginous shale, fuchsite quartzite, conglomerate, gritty quartzite, ortho quartzite. These are associated with metavolcanics, pyroxinite and chromiferous ultramafics. Granite and granophyres are intrusive into these rocks. The meta-sedimentaries and ultramafics have undergone intensive lateritization and the thickness varies from 5m to 15m. These rocks are overlain by Quaternary sediments of sub-recent to recent period. These sediments constitute transported laterite at the base, sandy clay with kankar, black clay and present flood plain deposits consisting of coarse to fine sand. The metasediments of Eastern Ghat Supergroup have undergone polyphase deformation. The axis of first generation of folds is represented by NE-SW trend; the second generation is represented by NW-SE trend and the youngest one by the N-S trend. The axial planes of these folds are highly sheared and faulted. The Gorumahisani Group of meta-sediments has undergone three phases of deformation. The first and second generation of folds are co-axial and trend in N700E-S700W direction. The second generation of folds is of open type and plunges towards west. These folds are cross folded along N-S axis and are represented by broad warps.

(ii) Local Geology:

Granite exposed in this lease area comes under above stratigraphic horizon. This rock is

**FEASIBILITY STUDY REPORT ON RAHADPUR BSQ NO.10 OVER AN AREA OF
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affected by closed spaced joints and fractures of irregular nature. Because of this above nature the rock is not found suitable for decorative & dimension stone and may be used as building stone/road metal. The lease area is covered with hard massive granitic rock overlain by soil. An attempt has been made to map the litho unit at different elevations through reconnaissance survey to prepare a broad geological plan of the lease area.

3.1 Reserve (Method of estimation of reserve)

- (i) The reserve of road metal in the leasehold area been calculated by cross sectional area method.
- (ii) The cross sectional area of each section have been calculated and multiplied with the length of influence of the respective section to achieve the volume of rock mass in Cu.m.
- (iii) The Geological reserves have been calculated under proved & probable category for road metal. Whereas mineable reserve has been calculated upto the ultimate pit limit, which has been proposed up to the probable zone excluding 7.5m safety zone.
- (iv) The top most RL of the lease area is 164 mRL and the lowest RL is 126 mRL and from field survey it is found that there are three existing quarries present in the lease area. The lowest RL of the existing quarry is 126mRL. Hence, proved limit of the lease area has been considered as 125 mRL. Further 6m below the prove limit has been considered as probable limit that is 119mRL.
- (v) As there is weathered/waste/unused rock fragments present in the quarry lease area, 20% of RoM will be removed and will be treated as waste. However 80% of RoM is the ore expected. Detail calculation has been shown in the table.
- (vi) For the reserve assessment, 3 nos. of cross-sections along X-X', Y-Y' and Z-Z' have been drawn based on the field observation & the lease area observation. Leaving space for mining benches mineable reserve has been calculated.

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Details of both geological & mineable reserve calculations are given below:

GEOLOGICAL RESOURCES

Table - 1

SECTION CONSIDERED	X-SECTIONAL AREA	LOI IN mtr	TOTAL VOLUME IN CUM.	80% USABLE ROCK	20% WASTE	RESERVE CATEGORY
a	b	c	d= b x c	e=d x 0.80	h=f x 0.20	
X - X'	2421	67	162207	129766	32441	PROVED
	868	67	58156	46525	11631	PROBABLE
SUB TOTAL			220363	176290	44073	
Y - Y'	3470	63	218610	174888	43722	PROVED
	1098	63	69174	55339	13835	PROBABLE
SUB TOTAL			287784	230227	57557	
Z - Z'	1111	60	66660	53328	13332	PROVED
	625	60	37500	30000	7500	PROBABLE
SUB TOTAL			104160	83328	20832	
GRAND TOTAL			612307	489846	122461	

MINEABLE RESERVE

The mineable reserve has been estimated in similar manner as geological reserve and excluding safety zone barrier of 7.5m all along the lease boundary and blockage under Ultimate Limit.

Table - 2

SECTION CONSIDERED	X-SECTIONAL AREA	LOI IN mtr	TOTAL VOLUME IN CUM.	80% USABLE ROCK	20% WASTE	RESERVE CATEGORY
a	b	c	d= b x c	e=d x 0.80	h=f x 0.20	
X - X'	1933	60	115980	92784	23196	PROVED
	569	60	34140	27312	6828	PROBABLE
SUB TOTAL			150120	120096	30024	
Y - Y'	2573	55	141515	113212	28303	PROVED
	734	55	40370	32296	8074	PROBABLE
SUB TOTAL			181885	145508	36377	
Z - Z'	970	53	51410	41128	10282	PROVED
	440	53	23320	18656	4664	PROBABLE
SUB TOTAL			74730	59784	14946	
GRAND TOTAL			406735	325388	81347	

Rahadpur BSQ No-10
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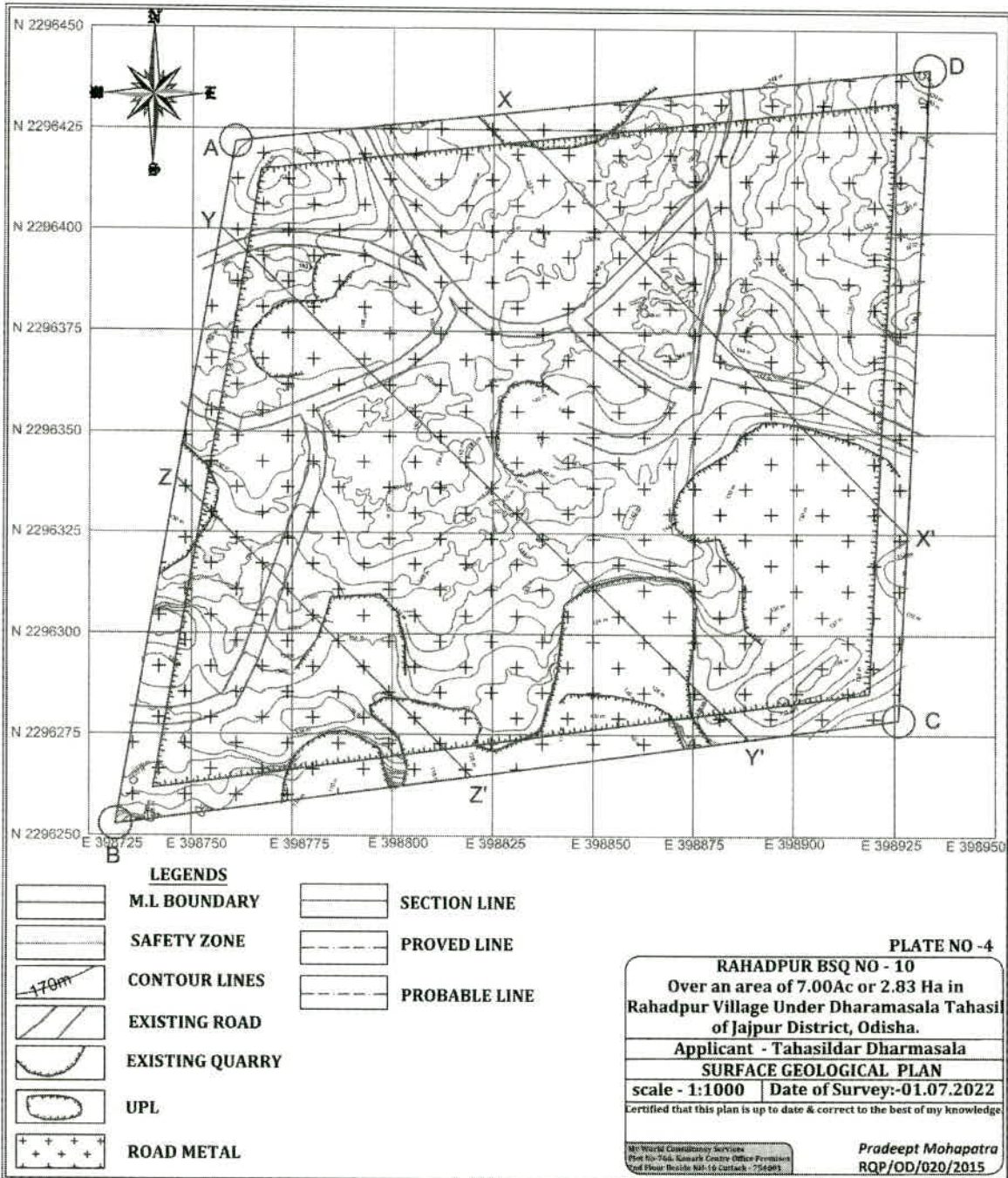
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Plan showing the all existing features of Surface Geological Plan:



Rahadpur BSQ No-10
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TAHASIL OF JAJPUR DISTRICT.**

CHAPTER-IV

4.0 Conclusion:

Rahadpur BSQ-10 is located at a distance of 0.66km from the Paikerapur MIP and 0.71 km from the nearest habitat. Mineable reserve is **325388** cum has been established considering the safety zone of 7.5m from the lease boundary and material blocked under UPL. As the Paikerapur MIP is more than 500m from the project area, the project has no adverse impact on the Paikeralpur MIP.

The Project will bring economic benefits to the state by way of royalty on the mineral excavated and dispatched. It provides employment to the people residing in vicinity directly or indirectly. The mine management will also help nearby villages by providing aid to school, conducting medical and social awareness camps, helping in formation of self-help groups, etc. Thus the project is viable and will bring about socio-economic improvement of the area and will prove beneficial to the area.